

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOK SABHA
UNSTARRED QUESTION No. †1010

TO BE ANSWERED ON MONDAY, JULY 29, 2024/SHRAVAN 7, 1946 (SAKA)

SOCIAL ASSISTANCE TO STATES

†1010. SHRI HANUMAN BENIWAL

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has launched a new scheme called Special Assistance to States for Capital Expenditure/Investment;
- (b) if so, the details thereof along with interest free loan/assistance extended to the States so far under the said Scheme, State-wise/year-wise, including Rajasthan; and
- (c) the details of the other steps taken/being taken by the Government for capital expenditure/investment in the country?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) and (b): Yes Sir. The Union Government, in the financial year 2020-21, launched the 'Scheme for Special Assistance to States for Capital Expenditure' and it was continued in the financial year 2021-22 with the revised scope of the Scheme. Thereafter, the Schemes were implemented as the 'Scheme for Special Assistance to States for Capital Investment' in the financial years 2022-23 and 2023-24 and is being continued in the financial year 2024-25 also. The State-wise and year-wise details of Special Assistance (Loan) provided under the Schemes to the States including the States of Rajasthan are provided in Annexure.

(c): The normal Net Borrowing Ceiling (NBC) of the States for the year 2021-22 was fixed at 4% of Gross State Domestic Product (GSDP) as recommended by Fifteenth Finance Commission (15th FC). Out of the normal NBC of 4% of projected GSDP for the year 2021-22, borrowing ceiling of 0.50% of the projected GSDP was earmarked for the incremental capital expenditure incurred by the States during 2021-22, for which, a target for capital expenditure was fixed for each State including for the State of Rajasthan.

**ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION
NO. †1010 DUE FOR ANSWER ON 29TH JULY, 2024**

**State-wise and year-wise Special Assistance (Loan) released under the ‘Scheme for
Special Assistance to States for Capital Expenditure/Investment’**

(Rs. in crore)

Sl. No.	State	2020-21	2021-22	2022-23	2023-24	2024-25 (As on 23.07.2024)
1	Andhra Pradesh	688.00	501.79	6105.56	4090.81	0.00
2	Arunachal Pradesh	232.97	371.19	1564.10	2363.42	0.00
3	Assam	450.00	600.00	4300.14	5804.43	1135.20
4	Bihar	843.00	1246.50	8455.85	8814.80	0.00
5	Chhattisgarh	286.00	423.00	2941.97	3365.25	1171.14
6	Goa	97.66	111.04	572.75	695.20	140.58
7	Gujarat	285.00	432.00	4045.82	4254.32	1051.89
8	Haryana	91.00	135.00	1267.00	1702.05	0.00
9	Himachal Pradesh	533.00	800.00	650.80	1515.97	345.38
10	Jharkhand	277.00	246.00	2964.32	4580.61	0.00
11	Karnataka	305.00	451.50	3399.35	3879.24	1323.96
12	Kerala	81.50	238.50	1902.74	0.00	0.00
13	Madhya Pradesh	1320.00	1512.36	7360.20	12636.21	2849.88
14	Maharashtra	514.00	771.73	6744.16	5376.31	0.00
15	Manipur	317.16	212.85	467.22	542.70	0.00
16	Meghalaya	200.00	281.20	1049.02	1293.06	0.00
17	Mizoram	200.00	299.99	297.50	743.28	0.00
18	Nagaland	200.00	300.00	504.16	973.20	0.00
19	Odisha	471.50	517.12	75.00	3532.14	0.00
20	Punjab	296.50	223.50	798.22	0.00	0.00
21	Rajasthan	1002.00	692.41	5595.64	8513.42	0.00
22	Sikkim	200.00	300.00	551.36	797.85	140.58
23	Tamil Nadu	0.00	505.50	4011.27	5326.42	1480.38
24	Telangana	358.00	214.14	2500.98	1948.34	0.00
25	Tripura	300.00	118.54	349.79	662.92	248.71
26	Uttar Pradesh	976.00	1483.00	7940.50	19215.08	5231.97
27	Uttarakhand	675.00	263.92	1124.01	1911.71	0.00
28	West Bengal	630.00	933.00	3655.92	5015.58	0.00
	Total	11830.29	14185.78	81195.35	109554.30	15119.67
